

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Order: 9.8.95.

CP 128/95 (OA 524/87)

Khubchand s/o Late Shri Bhojra, retired Chief Ticket Inspector (CTI), Western Railway, Jaipur.

...PETITIONER.

VERSUS

1. Shri Ashok Bhatnagar, Chairman, Railway Board, Railway Bhawan, New Delhi.
2. Shri Ravindra Kumar, DMR (E), Western Railway, Jaipur.

...RESPONDENTS.

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, MEMBER (A)

For the Applicant ... Self

For the Respondents ...

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Petitioner, Khubchand, has filed this Contempt Petition u/s 17 of the Administrative Tribunals Act, 1985, for initiating contempt proceedings against the respondents on the ground that the respondents have not correctly implemented the directions of the Tribunal given in OA 524/87 vide order dated 19.1.94. This Contempt Petition has been filed on 1.8.95 and the earlier Contempt Petition, registered as No.109/94, filed by the petitioner in regard to non-implementation of the directions issued in the aforesaid OA, has already been dismissed on 24.2.95 by this Tribunal. We are of the view that this subsequent Contempt Petition in respect of the same subject matter does not lie. If the applicant/petitioner still has any grievance, he may file a fresh OA, if so advised, subject to limitation. This Contempt Petition is, therefore, dismissed.

O.P. SHARMA
(O.P. SHARMA)

MEMBER (A)

G.Krishna
(GOPAL KRISHNA)
VICE CHAIRMAN

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